

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.356/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs Manju Bengali Bhutwya, Adv
2. Mr's Sonu Sharma, Adv
3. Mr, Anil Basu, Adv
4. Mr, Uttam Sharma, Adv

} for the  
Operational  
Creditors

*Uttam Sharma*  
10.10.17

1. SHAKEEL MD. AKHTER, ADV.
2. AKASH SHARMA, Pr. CS.

} Intervening  
Applicant

*Akash Sharma*  
10.10.17

## ORDER

The Ld. Counsel for the petitioner is present .

The Ld. Counsel for the petitioner made a request that time be granted for filing the certified copy of the Bank statement along with Bank's certificate.

Heard; the prayer of the petitioner is allowed. The petitioner may file the certified copy of the Bank's statement along with Bank's certificate within 10 days from today.

The intervening application, if any, may also be listed on the same date, along with the CP.

List on 25-10-2017.

  
(Jinan KR)  
Member(J)

  
(Vijai Pratap Singh)  
Member(J)